

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2419
ANSWERED ON:09.08.2005
SMALL MEDIUM ENTERPRISES DEVELOPMENT BILL
Acharia Shri Basudeb

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): whether Industrial and Financial Reconstruction Association and other SSI Associations have suggested several proposals for amendment in Small and Medium Enterprises Development Bill, 2005;
- (b): if so, the details thereof;
- (c): whether they have also asked for availability of early bank credit; and
- (d): if so, action taken/proposed to be taken in this regard?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES(SHRI MAHABIR PRASAD)

(a)to(d): Consequent upon its introduction in Lok Sabha on 12 May, 2005, the Small and Medium Enterprises Development (SMED) Bill, 2005 was referred to the Department-related Parliamentary Standing Committee on Industry. A large number of SSI associations had sent their suggestions to the Parliamentary Standing Committee on Industry for various amendments in the SMED Bill, 2005 including suggestions on easy availability of credit from banks. The Committee has submitted its report and recommendations to both Houses of Parliament on 4 August, 2005.